

Annexure-6

Name of the corporate debtor: **SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: **23.12.2022**; List of creditors as on: **11.01.2023**
 In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
-			-	-	-	-	-	-	-	-	-	



(Amount in ₹)